

Annexure 3

Name of the Corporate Debtor: Samson and Sons Builders and Developers Private Limited.
List of operational creditors (Government dues)Date of commencement of CIRP: 12 November 2021
of creditors as on: 05-01-2022

List

(Amount in ₹)

S.N.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	THE DEPUTY COMMISSIONER	CENTRAL GST AND CENTRAL EXCISE, TYN NORTH DIVISION	09-12-21	8,17,75,344					8,17,75,344.00				PROVISIONALLY ADMITTED SUBJECT TO FURTHER SCRUTINY OF THE RECORDS FROM CORPORATE DEBTOR
2	THE ASSISTANT COMMISSIONER OF INCOME TAX	CIRCLE 1-(1) TYN	09-12-21	5,28,01,920					5,28,01,920.00				PROVISIONALLY ADMITTED SUBJECT TO FURTHER SCRUTINY OF THE RECORDS FROM CORPORATE DEBTOR
	Total			13,45,77,264					13,45,77,264				